

(9) the appointment of foreign personnel in both executive and technical capacities will be permitted for the specified period, considered essential for each post. The appointment of these technicians will however, be formally cleared with the Government of India.

(10) The management of the hotel project will vest with the Indran Party.

\*N. B. 1. "Debt" includes all borrowings repayable not earlier than five years from the date of borrowing (whether debentures, loans or referred payments including interest thereon for the purchase of capital equipment) and preference shares redeemable not later than twelve years from the date of issue.

2. "Equity" includes paid-up share capital, share premium, free reserves, irredeemable preference shares and preference shares redeemable not earlier than twelve years from the date of issue.

3 At a result of the proposed issue the total paid-up preference share will not be more than one-third of the total paid up equity share capital.

#### **Sub-contractors and employees engaged by BHEL**

\* 703. SHRI SUNDER SINGH BHANDARI: Will the Minister of INDUSTRY be pleased to state:

(a) what is the number of employees of the Bharat Heavy Electricals Limited who were engaged in erection and commissioning work during the year 1975-76, 1976-77 and 1977-78 alongwith the amount spent on erection work done by them during the same period;

(b) whether erection work has been assigned to sub-contractors, if so, what is the amount spent through them during that period; and

(c) what is the nature of work done through sub-contractors and by the employees of Bharat Heavy Electricals Limited respectively?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) to (c) The information is being collected and will be laid on the Table of the House.

#### **Working of the Scooters India limited**

704. SHRIMATI HAMIDA HABI-BULLAH: SHRI PRAKASH MEHROTRA: SHRI SAWAISINGH SISODIA:

Will the Minister of INDUSTRY be pleased to state:

(a) what steps Government have taken to improve the working of the Scooters India Limited during the last one year; and

(b) what are the results achieved in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) and (b) Special steps have been taken to improve the working of Scooters India Limited during the last one year relating to improvement in productivity, quality control, marketing and after-sales service. These measures are leading to progressive improvement in production. The number of scooters/ power packs manufactured in December 1978 and January 1979 were 3182 nos. and 4220 nos. respectively as compared to 2511 nos. in November 1978.

#### **Deteriorating condition of the Giovanola Binny Plant Cochin**

705. SHRI SADASIV BAGATTKAR: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware of the deteriorating conditions of the Giovanola Binny Plant, Cochin;

(b) whether the workers have represented to the Central Government to take-over the plant; and

(c) if so, what action the Central Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) Yes. Sir. The State Government of Kerala has sent a report on this subject in May, 1977.

(b) Yes, Sir.

(c) The matter was taken up with the State Government of Kerala. Meanwhile, as the lockout earlier declared by the management of this company was lifted on the 19th of Sept. 1977 and it was reported that normalcy and a sense of mutual cooperation between the management and the workers had been restored. It was decided to watch further developments. The workers' union of the company have, however, submitted another memorandum on the 8th of November 1978, requesting Government to cause an investigation into the affairs of the company. The State Government of Kerala have been requested to send a complete report and also to indicate if they desire to take over the management of the company so that Central Government can take further suitable action in the matter.

#### Shortage of white paper

706. SHRI SADASIV BAGAIKAR: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the paper mills in the country have accumulated huge stocks of printing paper;

(b) whether it is a fact that the price of white paper has increased recently;

(c) if so, what are the details thereof; and

(d) what steps Government have taken to check the prices and to make paper available to the consumers?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) There has been no report of any cornering of huge stocks

of Printing Paper by the Paper Mills.

(b) and (c) The price of white printing paper supplied to Education, Sector has remained stationary.

(d) In order to ensure that marginal imbalance between demand and supply does not result in any speculative increase in prices, Government is importing certain quantities of Paper. Additional quantities will be imported as and when necessary. A close monitoring on price trends is also being undertaken.

#### Cabinet Panel on Kanti Desai Affairs

707. SHRI S. W. DHABE:

SHRI SHYAM LAL YADAV:

SHRI SHRIKANT VERMA:

SHRI SWAMI DINESH

CHANDRA: SHRI

SYED AHMAD

HASHMI: SHRIMATT

SUSHILA SHAN-

KAR ADIVAREKAR:

SHRI N. K. P. SALVE:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a Panel of the Cabinet or a Committee of Central Ministers has been set up to look into the allegations against Shri Kanti Desai;

(b) if so, what is the scope of the enquiry by this panel;

(c) whether the Cabinet Panel or Committee of Central Ministers has submitted any report in this regard; and

(d) if so, what are the details thereof and what decisions Government have taken in the light thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) to (d) No, Sir. No formal or informal Panel or Committee of the Cabinet has been set up, to look into allegations against Shri Kantibhai Desai, but some of the Ministers expressed a desire to meet informally and consider the problem that arose as a result of the hold-up